

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.141
C.P.(CAA)/63(AHM)2022
In
C.A.(CAA)/43(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

JMC Projectes (India) Ltd
Kalpataru Power Transmission Ltd

.....Applicant

.....Respondent

Order delivered on ..29/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Ld. Adv.
For the Respondent : M/s. Kinjal Trivedi, Ld. Adv. [for Income Tax
Department]
: Mr. B Rama Ambedkar, Assistant Director- RD, NWR

ORDER

Heard. Reserved for order.

-SD-
KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)